

General saying that Rs.10.25 crore for sixteen schemes had been allotted by the Central Government in 1994-95. Out of this, Rs. 55 lakh only has been utilised properly and the remaining several crores has been mishandled in one year, that is, 1994-95 itself ...*(Interruptions)* if several crores could be mishandled in one year then it could be imagined how much crores would have been mishandled in five years? ...*(Interruptions)*

MR. SPEAKER : Shri Kurien, I have already told that the Ministry of Labour should look into the matter. What else do you want?

(Interruptions)

DR. K.P. RAMALINGAM : One of the Cabinet colleagues of Ms. Jayalalitha, namely,* who is now under judicial custody for her involvement in the Saree scandal, which is among one of the sixteen schemes for which Government funds were allotted*

MR. SPEAKER : Shri Ramalingam, you are not supposed to read a written statement during Zero Hour.

DR. K.P. RAMALINGAM : So, Sir, this august House would like to know as to what happened in Tamil Nadu for the past five years with the money that had been allotted by the Central Government for welfare schemes. By taking into account the statements,* an enquiry Commission may also be ordered...*(Interruptions)*

MR. SPEAKER : Why do you not allow your other fellow Members to speak? Please sit down. I will give you a chance also.

(Interruptions)

[English]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Speaker, Sir, a conference of Chief Ministers was held on 4-5 July and it was recommend in that conference that houses should be constructed at the cost of Rs.14000 to Rs.20,000 under the Indira Awas Yojana. This recommendation was made unanimously. The budget is being presented today and it is learnt that a provision of Rs. 14000 only is being made therein in this respect, why so?...*(Interruptions)*

PROF. RASA SINGH RAWAT (Ajamer) : How could you know that?

DR. MURLI MANOHAR JOSHI (Allahabad) : This budget has been leaked. How has he come to know? The Finance minister is present in the House. I want to ask him whether it is a fact?...*(Interruptions)* I want to ask the Finance Minister as to whether he agree with the disclosure made by the hon'ble Member right now?

* Expunged as ordered by the Chair.

SHRI VIRENDRA KUMAR SINGH : No, sorry, it is my mistake, I said it on my own.

In fact, a house cannot be built as the cost of Rs. 14000 in any case. The rate of bricks has gone up for Rs. 900 to Rs.1500 per thousand. The cost of cement has gone up from Rs.100 to Rs. 165 per bag. Similarly the cost of labour has doubled. So a house cannot be built at the cost of Rs.14,000 in any case. Therefore, I demand...*(Interruptions)*

MR. SPEAKER : It is enough. Your suggestion is to review the proposal. So you have made your point.

(Interruptions)

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Speaker, Sir, Betwa river of Madhya Pradesh is considered as holy river. The people believe that if one taken bath in this river he is supremely blessed. It may be true or not but the fact remains the Betwa is no much polluted today that if one takes bath in it these days, he will definitely be in trouble in the recent past lakhs of animals lost their lives because of industrial pollution in Betwa river the people had to face water crises. The water supply to Vidisha, Raisen, Gulabganj, Ganj Basada town and hundreds of villages situated on the banks of Betwa river was stopped.

Sir, this is not the first time that pollution has taken place. I raised the question of pollution in the Betwa in this very House in 1993 that just because of polluted water of industries of entire Mandideep and industries of Vidisha district Betwa river is polluted time and again. It in very sorry state of affairs that neither pollution control Board not the State Government have taken any effective steps to prevent this pollution on the 12th of this month, air in Mandideep became poisonous as a result of which 100 workers have to be hospitalised because of impairment and hundreds of other people were also affected. This industrial pollution is causing poisonous environment in the air as well as water...*(Interruptions)*

Sir, I want to urge the central Government, through you, to ask the Pollution Control Board to take effective steps in this regard urgently. I would also like to say that either rules and regulations framed by in for pollution control are not being complied with or their compliance in not upto the mark. If necessary, the Government should review on pollution control plan and the Government should come out with a statement in the regard.

It may be stated that life of lakhs of people is in danger. We may face Bhopal like situation again and therefore demand that the Government should come out with a statement in this regard urgently ...*(Interruptions)*

SHRI CHAMAN LAL GUPTA (Udampur) : Mr Speaker, Sir, through you, I would like to draw the attention of the Government towards a very important point. The issue pertains to Amarnath Yatra.